

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 263
15(ND)2013

IN THE MATTER OF:
Sidharth Gupta

... **Applicant/Petitioner**

Vs.

Rekha Gupta & Ors

... **Respondent**

Under Section: 397-398

Order delivered on 17.03.2021

CORAM:
SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)


SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Adv Saurabh Kalia and Adv Kanvi Nagpal, For Petitioner

ORDER

Renotify this case on 05.05.2021


(T.S. SINGH)
COURT OFFICER